

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 645/2016 - C.1.

Dt. 04-04-2016

NOTIFICATION NO. 04/2016. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

I

Sri S. Khaja Nazeeruddin, Paper Promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women at Hyderabad. (Newly Established Court).

Sri B.Hanmantha Reddy, Paper Promotee from the Unit of the District Judge, Mahabubnagar, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Mahabubnagar vice Sri G. Prabhaker Reddy transferred.

Sri G. Prabhaker Reddy, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, XIV Additional District & Sessions Court, Ranga Reddy District at L.B. Nagar, Hyderabad vice Smt. P.V.S. Lakshmi transferred.

Smt. P.V.S.Lakshmi, Chief Administrative Officer, XIV Additional District & Sessions Court, Ranga Reddy District at L.B. Nagar, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women at Hyderabad (vacancy w.e.f. 01-04-2016 due to retirement of Sri K. Vasudeva Rao).

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- i) S/Sri S. Khaja Nazeeruddin, B. Hanmantha Reddy, G.Prabhaker Reddy and Smt. P.V.S. Lakshmi, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Nalgonda, Mahabubnagar and Ranga Reddy District, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri V.D.S. Prasad, Paper Promotee from the Unit of the District Judge, Khammam, is transferred and posted as Chief Administrative Officer, VIII Addl. District & Sessions Court, Miryalaguda, Nalgonda District vice Sri E.R. Narsimloo transferred.

Sri E.R. Narsimloo, Chief Administrative Officer, VIII Addl. District & Sessions Court, Miryalaguda, Nalgonda District, is transferred and posted as Chief Administrative Officer, Principal District Court, Nalgonda (Post kept vacant).

Sri I. Krupadanam, Paper Promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Khammam (Post kept vacant).

Sri P. Venkataramana Reddy, Chief Administrative Officer, Additional Family Court, Hyderabad, is transferred and posted as Chief Administrative Officer, XXV Additional Chief Judge's Court, City Civil Court, Hyderabad vice Sri P. Sugunakar transferred.

Sri P. Sugunakar, Chief Administrative Officer, XXV Additional Chief Judge's Court, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Additional Family Court, Hyderabad vice Sri P. Venkataramana Reddy transferred.

- i) S/Sri V.D.S. Prasad, E.R. Narsimloo, I.Krupadanam, P. Venkataramana Reddy and P. Sugunakar, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Khammam, Nalgonda, the Chief Judge, City Civil Court, Hyderabad and the Metropolitan Sessions Judge, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: Sri G. Prabhaker Reddy, Chief Administrative Officer, is not entitled to draw T.A. and D.A. etc., since he is transferred at his request.


REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Nalgonda, Mahabubnagar, Ranga Reddy District at L.B. Nagar, Hyderabad and Khammam (State of Telangana).
3. The Chief Judge, City Civil Court, Hyderabad. (State of Telangana)
4. The Metropolitan Sessions Judge, Hyderabad. (State of Telangana)
5. The Special Sessions Judge for Fast Tracking cases relating to Atrocities against Women at Hyderabad.
6. The Special Sessions Judge for Fast Tracking cases relating to Atrocities against Women at Hyderabad.
7. XXV Additional Chief Judge, City Civil Court, Hyderabad.
8. The Judge, Additional Family Court, Hyderabad.
9. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Judge, Mahabubnagar. (State of Telangana)
10. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989. Khammam. (State of Telangana)
11. XIV Additional District & Sessions Judge, Ranga Reddy District at L.B. Nagar, Hyderabad. (State of Telangana)
12. VIII Additional District & Sessions Judge, Miryalaguda, Nalgonda District. (State of Telangana)
13. The Pay and Accounts Officer, Hyderabad. (State of Telangana).
14. The District Treasury Officers, Nalgonda, Mahabubnagar, Ranga Reddy District at L.B. Nagar, Hyderabad and Khammam (State of Telangana).
15. The Sub Treasury Officer, Miryalaguda, Nalgonda District (State of Telangana.).
16. The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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<http://hc.tap.nic.in>